

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 22.02.2021 (MONDAY)

COURT – III

10:20 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 684 of 2020	Mohan Lal Dhakad Vs. BNG Global India Ltd.	Avinash Bhati	

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**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**